

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 295 of 2013 &
I.A. Nos. 12, 41 & 42 of 2014**

Dated : 23rd January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Motors Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Ms. Anushree Bardhan
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Atul Nanda
Mr. Samir Mailk
Mr. Ravi Prakash for R.2
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Venkat (I.A. 12 of 14)
Mr. Ravindra Chavan
Mr. Pavan Harwar (I.A. 139/14)

ORDER

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **30.01.2014**. In the meantime, reply be filed by the Respondent No.2 after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**